

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 173 OF 2018

Dated: 20th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Torrent Power Limited Appellant(s)
Versus
Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Palesh Singhai

Counsel for the Respondent(s) : Mr. Mridul Chakravarty
Mr. Pallav Mongia
Mr. S.R. Pandey

ORDER

Admit. Learned counsel for the respondent may file reply, if any, on or before 22.10.2018 with advance copy to the other side. Rejoinder, if any, may be filed on or before 12.11.2018 with advance copy to the other side.

List the matter on **15.11.2018**. Meanwhile, public notice shall be issued in terms of provisions of the act.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson